NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/726/IB/2017

NAME OF THE PETITIONER(S)

: JDSU DEUTSHLAND GMBH

NAME OF THE RESPONDENT(S)

: GEMINI COMMUNICATION LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

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<u>ORDER</u>

Counsels representing both the parties are present. Counsel for respondent filed counter and provided a copy of the same to the other side. Both the counsels prayed time for making submissions. Time is enlarged at request. Put up on 15.02.2018.

(S VIJAYĀRĀGHAVAN)

Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)